NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1832/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

IDBI Bank Ltd. V/s. EPC Constructions India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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ORDER

C.P. No.1832/I&BC/NCLT/MB/MAH/2017

- 1. None present.
- 2. Registry to issue Notice intimating the next date of hearing.
- 3. Adjourned to **19.02.2018**. Sd/-

Sd/-

KARA PANTULA MOHAN Member (Judicial) 22.01.2018 aah

M.K. SHRAWAT Member (Judicial)